

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2022-23/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Pawan Kumar No. 1, District & Addl. Sessions Judge, Bokaro.
2. Mr. Rajiv Ranjan, Addl. Principal Judge, Addl. Family Court, Bokaro (Bermo at Tenughat).
3. Mr. Om Prakash, Special Judge, POCSO Act, Chaibasa.
4. Ms. Kalpana Hazarika, District & Addl. Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Chaibasa.
5. Mr. Prem Shankar, District & Addl. Sessions Judge, Chatra.
6. Mr. Rakesh Chandra, District & Addl. Sessions Judge, Chatra.
7. Mr. Santosh Kumar No. 2, District & Addl. Sessions Judge, Daltonganj.
8. Mr. Abhimanyu Kumar, District & Addl. Sessions Judge, Daltonganj.
9. Mr. Dhananjay Kumar, Addl. Principal Judge, Addl. Family Court, Deoghar.
10. Ms. Garima Mishra, Special Judge, POCSO Act, Deoghar.
11. Mr. Sanjeev Bhatia, District & Addl. Sessions Judge, Deoghar.
12. Mr. Shyam Nandan Tiwary, District & Addl. Sessions Judge, Deoghar (Madhupur).
13. Ms. Prem Lata Tripathi, Addl. Principal Judge, Addl. Family Court, Dhanbad.
14. Mr. Rajni Kant Pathak, District & Addl. Sessions Judge-cum-Special Judge, CBI, Dhanbad.
15. Mr. Niraj Kumar Vishwakarma, District & Addl. Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Dhanbad.
16. Mr. Rakesh Kumar Mishra, District & Addl. Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Dumka.
17. Mr. Sanjeev Kumar Singh, District & Addl. Sessions Judge, Garhwa.
18. Mr. Yashwant Prakash, Special Judge, POCSO Act, Giridih.
19. Mr. Ajai Kumar Srivastava, Addl. Principal Judge, Addl. Family Court, Giridih.
20. Mr. Soumendra Nath Sikdar, District & Addl. Sessions Judge, Giridih.
21. Mr. Janardan Singh, Special Judge, POCSO Act, Godda.
22. Mr. Durgesh C. Awasthi, District & Addl. Sessions Judge, Gumla.
23. Mr. Shatrunjay Kumar Singh, District & Addl. Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Hazaribagh.
24. Mr. Yogesh Kumar, Addl. Principal Judge, Addl. Family Court, Hazaribagh.
25. Mr. Kumar Pawan, District & Addl. Sessions Judge-cum-Spl. Court, elected MP & MLA, Hazaribagh.
26. Mr. Braj Kishore Pandey No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh.
27. Mr. Sanjay Kumar Upadhyay, Special Judge, POCSO Act, Jamshedpur.
28. Mr. Gati Krishna Tiwary, Addl. Principal Judge, Addl. Family Court, Jamshedpur.
29. Mr. Abhas Verma, District & Addl. Sessions Judge, Jamshedpur.
30. Mr. Devesh Kumar Tripathi, District & Addl. Sessions Judge, Jamtara.
31. Mr. Sanjay Kumar No. 2, District & Addl. Sessions Judge, Khunti.
32. Mr. Tarun Kumar, District & Addl. Sessions Judge, Koderma.
33. Mr. Sanjeev Kumar Das, District & Addl. Sessions Judge, Latehar.
34. Mr. Amit Kumar, Special Judge, POCSO Act, Latehar.
35. Mr. Arvind Kumar No. 2, District & Addl. Sessions Judge, Lohardaga.
36. Mr. Rakesh Kumar, District & Addl. Sessions Judge, Pakur.
37. Mr. Shesh Nath Singh, District & Addl. Sessions Judge, Ramgarh.
38. Mr. Anil Kumar Pandey, Addl. Principal Judge, Addl. Family Court, Ranchi.
39. Ms. Sanjeeta Srivastava, Addl. Principal Judge, Addl. Family Court, Ranchi.
40. Mr. Manoj Chandra Jha, Addl. Judicial Commissioner-cum-P.O., Commercial Court, Ranchi.
41. Mr. Manish Ranjan, Addl. Judicial Commissioner-cum-Spl. Judge, offences under SC & ST Act, Ranchi.
42. Mr. Prakash Jha, Addl. Judicial Commissioner-cum-Special Judge, Anti Corruption Bureau, Ranchi.
43. Mr. Vishal Srivastava, Addl. Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi.
44. Mr. Madhuresh Kumar Verma, Addl. Judicial Commissioner, Ranchi.
45. Md. Asif Equbal, Special Judge, POCSO Act, Ranchi.
46. Mr. Dheeraj Kumar, District & Addl. Sessions Judge, Sahebganj.
47. Mr. Deepak Baranwal, Addl. Principal Judge, Addl. Family Court,, Sahebganj (Rajmahal).

48. Mr. Amit Shekhar, Special Judge, POCSO Act, Seraikella-Kharsawan
49. Ms. Asha Devi Bhatt, District & Addl. Sessions Judge, Simdega.

Subject:- Nomination of Judicial Officers for attending **Two days Refresher Training on Sessions Trial for District Judge (Half of the cadre) (2nd batch) (R-6) {those officers who have not attended the earlier training programme (R-5)}**, scheduled to be held on **1st & 2nd July, 2023**.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Training Programme scheduled to be held on **1st & 2nd July, 2023** at **Judicial Academy Jharkhand Ranchi**.

The arrangement for the stay of the nominated officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of 30th June, 2023 till the evening of 02nd July, 2023**. All the nominated officers have to **report at Academy for Training on or before 09:30 A.M. for registration, in proper dress**.

You are, therefore, directed to attend the aforesaid Training Programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 2254 /Apptt.

Dated, Ranchi, the 26/6/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 871/JAJ dated 07.06.2023/ all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the ✓C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


26.6.23
Registrar (Administration)